

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 358
TO BE ANSWERED ON 25TH MARCH, 2025

DISBURSAL OF FUNDS UNDER PM-KISAN SCHEME

*358. SHRI BENNY BEHANAN:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of progress in disbursement of funds under the PM-Kisan scheme in Financial Year 2024, State-wise;
- (b) the number of ineligible beneficiaries identified and the amount recovered from them;
- (c) the total number of applications received under the scheme in 2024, State-wise and the number of applications rejected; and
- (d) the timeline for implementation of Aadhaar-based verification for all beneficiaries under the scheme?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A statement is laid on the table of the House.

STATEMENT MADE IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 358 REGARDING DISBURSAL OF FUNDS UNDER PM-KISAN SCHEME RAISED BY SHRI BENNY BEHANAN, MP DUE FOR REPLY ON 25TH MARCH, 2025.

(a) to (c): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of cultivable land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured that the benefits of the scheme reach all eligible farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.68 lakh Cr to farmers in 19 installments since inception. Under the 19th instalment of the PM-KISAN Scheme, on 24th February 2025, an amount of more than Rs. 22,000 Crore was released to more than 9.8 Crore farmers. The State-wise details of funds disbursed during FY 2024-25 is at Annexure.

As per operational guidelines of the Scheme, States/UTs are mandated to identify and verify the eligible beneficiaries under the scheme and upload the details of eligible farmers on PM-KISAN Portal. Benefits of the scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. The scheme initially started on a trust-based system, where beneficiaries were registered by the states on self-certification basis. Initially, Aadhaar seeding was also relaxed for some of the States. Later on, to address this, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. In order to ensure that benefits are released only to the eligible beneficiaries, land seeding, Aadhaar based payment and eKYC have been made mandatory. The benefits of the farmers, who did not complete these mandatory criteria, were stopped. As and when these farmers complete their mandatory requirements, they will received the benefits of the scheme along with their due installments, if any.

Further, States/UTs are mandated to recover any amount transferred to ineligible farmers marked due to higher income groups such as income tax payees,

employees of PSUs, State/Central Govt., Constitutional post holders etc. An amount of Rs. 416 Cr. has been recovered from the ineligible beneficiaries so far across the country.

The registration of farmers in the Scheme is an ongoing process. Farmers can self-register themselves online through PM-Kisan Portal. All such applications are approved by the concerned States/UTs after due verification. In the cases, where the required documents/details are not provided by the applicant, the application is liable to be rejected by the State/UT Governments. Once it is approved by the State/UTs, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

(d): Aadhaar is one of the key parameters for establishing identity of the farmers in scheme and the benefits of the scheme are transferred to only Aadhaar authenticated farmers. At present, 100% PM KISAN beneficiary's database is Aadhaar seeded, authenticated and e-KYC verified. The disbursement of the benefits of the scheme are released through Aadhaar Based Payment System i.e. into Aadhaar seeded bank account of beneficiaries. From the 15th Installment cycle of the scheme (Aug. 2023 – Nov. 2023), Aadhaar based e-KYC has also been made mandatory under the scheme.

Annexure**State-wise and instalment-wise details of the beneficiaries benefited under PM-KISAN and amount released to them during FY 2024-25**

| # | State | 17th Instalment (April 2024 - July 2024) | | 18th Instalment (Aug 2024 - Nov 2024) | | 19th Instalment (Dec 2024 - March 2025) | |
|----|--|--|-------------------------------|---------------------------------------|-------------------------------|---|-------------------------------|
| | | No. of Beneficiaries | Amount Disbursed (in Rs. Cr.) | No. of Beneficiaries | Amount Disbursed (in Rs. Cr.) | No. of Beneficiaries | Amount Disbursed (in Rs. Cr.) |
| 1 | ANDAMAN AND NICOBAR ISLANDS | 12,546 | 2.80 | 12,832 | 2.80 | 12,987 | 2.78 |
| 2 | ANDHRA PRADESH | 41,40,573 | 875.56 | 41,22,499 | 836.36 | 41,27,619 | 854.28 |
| 3 | ARUNACHAL PRADESH | 67,613 | 18.55 | 90,470 | 25.60 | 94,948 | 22.63 |
| 4 | ASSAM | 18,14,323 | 425.92 | 18,87,572 | 403.52 | 20,87,406 | 475.09 |
| 5 | BIHAR | 76,55,844 | 1,598.94 | 75,81,016 | 1,544.52 | 75,90,575 | 1,592.77 |
| 6 | CHANDIGARH | 349 | 0.08 | | | | |
| 7 | CHHATTISGARH | 24,31,803 | 577.36 | 25,07,751 | 570.00 | 25,94,151 | 598.96 |
| 8 | DELHI | 10,808 | 2.51 | 10,829 | 2.26 | 11,084 | 2.47 |
| 9 | GOA | 6,322 | 1.36 | 6,333 | 1.33 | 6,381 | 1.33 |
| 10 | GUJARAT | 48,45,936 | 1,084.42 | 49,12,366 | 1,038.73 | 51,34,410 | 1,146.43 |
| 11 | HARYANA | 15,87,993 | 362.17 | 15,99,896 | 342.28 | 16,37,141 | 359.89 |
| 12 | HIMACHAL PRADESH | 8,06,655 | 190.48 | 8,17,540 | 171.89 | 8,30,495 | 178.31 |
| 13 | JAMMU AND KASHMIR | 8,53,716 | 192.52 | 8,58,653 | 182.64 | 8,80,247 | 201.07 |
| 14 | JHARKHAND | 18,42,849 | 633.38 | 19,97,392 | 546.02 | 19,83,858 | 650.36 |
| 15 | KARNATAKA | 43,04,824 | 958.27 | 43,48,125 | 941.85 | 43,95,092 | 897.90 |
| 16 | KERALA | 27,57,444 | 637.26 | 28,15,234 | 597.95 | 28,78,013 | 636.28 |
| 17 | LADAKH | 18,192 | 4.05 | 18,208 | 3.77 | 18,400 | 3.89 |
| 18 | LAKSHADWEEP | 1,972 | 0.54 | 2,198 | 0.45 | 2,303 | 0.50 |
| 19 | MADHYA PRADESH | 80,80,410 | 1,679.85 | 81,37,378 | 1,682.12 | 83,33,799 | 1,767.03 |
| 20 | MAHARASHTRA | 91,43,101 | 1,940.12 | 91,43,517 | 1,888.54 | 92,60,727 | 1,961.26 |
| 21 | MANIPUR | 79,194 | 28.01 | 85,932 | 42.79 | 85,965 | 25.60 |
| 22 | MEGHALAYA | 1,30,649 | 49.02 | 1,50,413 | 33.91 | 1,82,513 | 44.22 |
| 23 | MIZORAM | 99,140 | 36.82 | 1,10,964 | 31.68 | 1,23,524 | 33.65 |
| 24 | NAGALAND | 1,62,277 | 49.02 | 1,71,921 | 42.84 | 1,85,868 | 49.41 |
| 25 | ODISHA | 30,58,332 | 737.89 | 31,50,678 | 689.02 | 34,92,835 | 924.18 |
| 26 | PUDUCHERRY | 8,182 | 1.73 | 8,033 | 1.64 | 8,032 | 1.65 |
| 27 | PUNJAB | 8,40,274 | 290.56 | 9,26,132 | 272.81 | 10,23,521 | 327.46 |
| 28 | RAJASTHAN | 67,25,726 | 1,525.64 | 70,32,027 | 1,545.08 | 73,06,768 | 1,661.37 |
| 29 | SIKKIM | 24,364 | 6.40 | 28,104 | 6.66 | 30,515 | 7.17 |
| 30 | TAMIL NADU | 21,83,435 | 460.03 | 21,94,651 | 455.94 | 22,50,180 | 490.42 |
| 31 | TELANGANA | 30,98,123 | 654.66 | 30,77,516 | 627.51 | 31,06,592 | 649.15 |
| 32 | THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU | 11,567 | 2.56 | 11,587 | 2.44 | 11,691 | 2.46 |
| 33 | TRIPURA | 2,25,528 | 55.50 | 2,29,366 | 47.67 | 2,36,514 | 50.82 |
| 34 | UTTAR PRADESH | 2,14,86,114 | 4,830.39 | 2,25,79,461 | 4,982.59 | 2,35,42,883 | 5,489.68 |
| 35 | UTTARAKHAND | 7,86,760 | 177.97 | 7,96,983 | 168.76 | 8,20,368 | 180.94 |
| 36 | WEST BENGAL | 44,98,404 | 964.42 | 45,03,169 | 931.55 | 45,55,495 | 979.03 |
| | Grand Total | 9,38,01,342 | 21,056.75 | 9,59,26,746 | 20,665.51 | 9,88,42,900 | 22,270.45 |
